

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

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C.P. No. 447/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Avis Projects & Infrastructure Pvt. Ltd.
V/s
ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	S.B. Kumar.	ROC, Mumbai on behalf of ROC, Pune.	
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②	PRACHI WAZALWAR ABHAY WASHWA	ADV. FOR PETITIONER	
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447 ORDER
CP No. 447/252(3)/NCLT/MB/MAH/2017

Heard the Petitioner and the Registrar of Companies, Mumbai (on behalf of
ROC, Pune). Reserved for orders.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
M. K. SHRAWAT
Member (Judicial)